

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 291 OF 2017 AND
APPEAL NO. 292 OF 2017

Dated : 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Hindalco Industries Limited **Appellant(s)**
Versus
Uttar Pradesh Power Corporation Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Sahid Husain Rizvi
Mr. Zeesham Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Akshat Jain
Ms. Aparajita Upadhyay for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **10-1-2019.**

(S. D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson